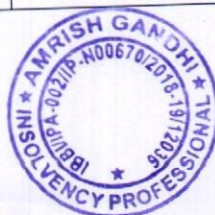


FORM G

Invitation for Expression of Interest for MILLENNIA BUILDWORTH LLP
Engaged in the business of real estate development, presently holding, as absolute owner, 15,783 sq. m. of
multi-purpose Non-Agricultural land at Final Plot No. 115, TP Scheme No. 301, Village Bhadaj; District
Ahmedabad.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MILLENNIA BUILDWORTH LLP LLPIN: ACD-8634 PAN: ABYFM8482D
2.	Address of the registered office	Regd. Office: B -906, THE CAPITAL, SCIENCE CITY ROAD, Sola, Ahmedabad, Ahmedabad, Gujarat, India, 380060
3.	URL of website	No functional website available.
4.	Details of place where majority of fixed assets are located	Village Bhadaj, Taluka Daskroi, District Ahmedabad, Gujarat (Final Plot No. 115, TP Scheme No. 301 – Bhadaj-Hebatpur-Shilaj, Block No. 497)
5.	Installed capacity of main products/ services	All that piece and parcel of multi-purpose Non-Agricultural land, being the ½ (one-half) share of the sellers in Block No. 497 (total area 31,566 sq. m.) forming part of Final Plot No. 115 of Town Planning Scheme No. 301 (Bhadaj-Hebatpur-Shilaj), admeasuring in the aggregate 15,783 sq. m., situated at Village Bhadaj, Taluka Daskroi, District Ahmedabad, held by the Corporate Debtor as absolute owner under two registered Sale Deeds executed before the Sub-Registrar, Ahmedabad-8 (Sola), each conveying 7,891.50 sq. m., for an aggregate consideration of ₹27,00,00,000/-
6.	Quantity and value of main products/ services sold in last financial year	No operational revenue reported during the last financial year. Other income reported: ₹7,40,212.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Relevant details may be sought by sending a request at: cirp.millennia@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria for prospective resolution applicants may be sought by sending a request at: cirp.millennia@gmail.com
10.	Last date for receipt of expression of interest	20.08.2026
11.	Date of issue of provisional list of prospective resolution applicants	30.08.2026
12.	Last date for submission of objections to provisional list	04.09.2026
13.	Date of issue of final list of prospective resolution applicants	09.09.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14.09.2026
15.	Last date for submission of resolution plans	14.10.2026
16.	Process email id to submit Expression of Interest	cirp.millennia@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Applicable



mgcecece

***Prospective Resolution Applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016.**



Amrish Gandhi

SD/-

Amrish Gandhi

Resolution Professional

For MILLENNIA BUILDWORTH LLP

IBBI Regn. No: IBBI/PA-002/IP-N00670/2018-2019/12036

Regd. Address: 504, Shivalik Abaise, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat – 380015.

AFA Validity upto: 31-12-2026

Date: 05-08-2026

Place: Ahmedabad

Email Id: cirp.millennia@gmail.com

FORM G Invitation for Expression of Interest for MILLENNIA BUILDWORTH LLP Engaged in the business of real estate development, presently holding, as absolute owner, 15,783 sq. m. of multi-purpose Non-Agricultural land at Final Plot No. 115, TP Scheme No. 301, Village Bhadaj; District Ahmedabad. (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	MILLENNIA BUILDWORTH LLP LLPIN: ACD-8634 PAN: ABYFM8482D
2. Address of the registered office	Regd. Office: B -906, THE CAPITAL, SCIENCE CITY ROAD, Sola, Ahmedabad, Ahmedabad-380060, Gujarat, India,
3. URL of website	No functional website available.
4. Details of place where majority of fixed assets are located	Village Bhadaj, Taluka Daskroi, District Ahmedabad, Gujarat (Final Plot No. 115, TP Scheme No. 301-Bhadaj-Hebatpur-Shilaj, Block No. 497)
5. Installed capacity of main products/ services	All that piece and parcel of multi-purpose Non-Agricultural land, being the ½ (one-half) share of the sellers in Block No. 497 (total area 31,566 sq. m.) forming part of Final Plot No. 115 of Town Planning Scheme No. 301 (Bhadaj-Hebatpur-Shilaj), admeasuring in the aggregate 15,783 sq. m., situated at Village Bhadaj, Taluka Daskroi, District Ahmedabad, held by the Corporate Debtor as absolute owner under two registered Sale Deeds executed before the Sub-Registrar, Ahmedabad-8 (Sola), each conveying 7,891.50 sq. m., for an aggregate consideration of ₹ 27,00,00,00,000/-
6. Quantity and value of main products/ services sold in last financial year	No operational revenue reported during the last financial year. Other income reported: ₹ 7,40,212.
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Relevant details may be sought by sending a request at: cirp.millennia@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria for prospective resolution applicants may be sought by sending a request at: cirp.millennia@gmail.com
10. Last date for receipt of expression of interest	20.08.2026
11. Date of issue of provisional list of prospective resolution applicants	30.08.2026
12. Last date for submission of objections to provisional list	04.09.2026
13. Date of issue of final list of prospective resolution applicants	09.09.2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14.09.2026
15. Last date for submission of resolution plans	14.10.2026
16. Process email id to submit Expression of Interest	cirp.millennia@gmail.com
17. Details of the corporate debtor's registration status as MSME.	Not Applicable

*Prospective Resolution Applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016.

Sd/-
Amrish Gandhi
 Resolution Professional
 For MILLENNIA BUILDWORTH LLP

IBBI Regn. No: IBBI/PA-002/IP-N00670/2018-2019/12036

Date: 05-08-2026 **Regd. Address:** 504, Shivalik Abaise, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat - 380015.

Place: Ahmedabad
Email Id: cirp.millennia@gmail.com

AFA Validity upto: 31-12-2026



Branch Address: HDFC House, Trident Complex, Race Course Vadodra 390007.

CIN L70100MH197PLC019916 Website: www.hdfc.com

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002.

The Authorised Officer of HDFC Bank Limited (erstwhile HDFC Limited having amalgamated with HDFC Bank Limited by virtue of a Scheme of Amalgamation approved by Hon'ble NCLT-Mumbai vide order dated 17th March 2023) (HDFC) issues Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given in the public and in particular to the Borrower (s) and Guarantor (s) indicated in Column (A) that the below described immovable property(ies) described in Column (C) mortgaged/charged to the Secured Creditor, the constructive / physical possession of which has been taken as described in column (D) by the Authorised Officer of HDFC Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" for the details mentioned below.

Notice is hereby given to Borrower / Mortgage(s) / legal heirs, legal representatives (whether known or unknown), executor(s), administrator(s), successor(s) and assign(s) of the respective Borrower(s) / Mortgageor(s) (since deceased), as the case may be, indicated in Column (A) under Rule 8(6) of the Security Interest (Enforcement) Rules 2002.

For detailed terms and conditions of the sale, please refer to the link provided in [HDFC Secured Creditor's website i.e. www.HDFCBANK.Com](http://HDFC Bank Limited)

SR NO	Name/s of Borrower(s)/ Mortgageor(s)/ Guarantor(s) / Legal Heirs and Legal Representatives (whether known or unknown) Executor(s), Administrator(s), Successor(s) and Assign(s) of the respective Borrower(s) / Mortgageor(s) / Guarantor(s) (since deceased), as the case may be.	Outstanding dues to be recovered (Secured Debt) (Rs.)*	Description of the Immovable Property / Secured Asset (1 Sq. mtr. is equivalent to 10.76 Sq.ft)	Type of Possession	Reserve Price (Rs.)	Earnest money deposit (Rs.)	Date of Auction and time
A	B	C	D	E	F	G	
1	MR PATEL SHAILESH BHAILALBHAI (BORROWER) PATEL NEHA SAILESHBHAI (CO-BORROWER)	RS. 37,18,668/- as on 30-APR-2017	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED 407 - 4TH FLOOR, AEON, CS N 91/1 FP NO.194, TPS NO.19 NR. VIJAY CROSS ROAD, NAVRANGPURA, AHMEDABAD ADMEASURING SUPER BUILT UP AREA 99.00 SQ MTRS	Physical	Rs. 75,25,000/-	Rs. 7,52,500/-	21-Aug-2026 11:00 AM TO 12:30 PM
2	MR VASAVA KAMLESHBHAI RAMANBHAI (BORROWER) MRS VASAVA TARUNABEN KAMLESHBHAI (CO-BORROWER)	RS. 9,77,405/- as on 31-JAN-25	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED AT ROW HOUSE-434/C, AALISHAN CITY, S NO 183, OLD S.NO 631, JITALI, SENGPUR ROAD, JITALI - ANKLESHWAR - 393001. ADMEASURING SUPER BUILT UP AREA 63.83 SQ MTRS	Physical	Rs. 9,50,000/-	Rs. 95,000/-	21-Aug-2026 11:00 AM TO 12:30 PM
3	MR. SALAKIYA JAYESHKUMAR RAMESHCANDRA (BORROWER) MRS. SALAKIYA HINA JAYESHKUMAR (CO-BORROWER)	RS. 35,69,219/- as on 30-Apr-24	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED AT FLAT B-503, FLOOR-5, SAHAJ FLORENCE- TOWER B, PLOT 38, S NO 408, B/H ST. BASIL SCHOOL, OPP.AATMIYA HARRITAGE, JAMBUVA, VADODARA - 390014. ADMEASURING SUPER BUILT UP AREA 127.74 SQ MTRS	Physical	Rs. 33,75,000/-	Rs. 3,37,500/-	21-Aug-2026 11:00 AM TO 12:30 PM
4	MRS DHAVAN AMITA BADAL (BORROWER) MR BADAL JAYKUMAR DHAVAN (GUARANTOR)	RS. 22,26,587/- as on 31-Mar-25	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY BEING FLAT- 406, FLOOR-4, SHIV VILLA RESIDENCY,PLOT AA/15, AA/16, AA/17, S NO. 737, 743, NR. DARSHANAM UPVAN,B/H VAIKUNTH 1, B/H SHRI AMBE SCHOOL, WAGHODIA ROAD, VADODARA - 390019, ADMEASURING PLOT AREA APPROX. 121.23 SQ MTR	Physical	Rs. 20,00,000/-	Rs. 2,00,000/-	21-Aug-2026 11:00 AM TO 12:30 PM
5	MR SAROJ SHAILENDRAKUMAR RAMSWARUP (BORROWER) MRS SAROJ SUSHMADEVI S (CO-BORROWER)	Rs. 4,19,737/- as on 31-Jul-25	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED AT FLAT NO.- 403, FOURTH FLOOR, SHALIN APARTMENT, R.S. NO: 635/P, ONGC ROAD, NR. PIRAMAL GLASS CHOKDI, AT & PO: TARSADI, TA: MANGROL, SURAT - 394120. ADMEASURING SUPER BUILT UP AREA 45.00 SQ MTRS	Physical	Rs. 3,70,000/-	Rs. 37,000/-	21-Aug-2026 11:00 AM TO 12:30 PM
6	MRS BARANDA SWETABAHEN HIMATBHAI MRS FERA INDUBAHEN DITAJI MR FERA KAMLESHKUMAR NARAYANBHAI (Guarantor)	Rs. 25,11,127/- as on 30-Jun-25	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED AT UNIT-76, VINAYAK RESIDENCY,S NO 320, OPP GOKUL HOTEL, S.G.HIGHWAY (SHAMLAJI-GODHRA BYPASS HIGHWAY), MODASA, SABARKANTHA - 383315. ADMEASURING SUPER BUILT UP AREA 135.00 SQ MTRS	Physical	Rs. 23,25,000/-	Rs. 2,32,500/-	21-Aug-2026 11:00 AM TO 12:30 PM
7	MR. SOLANKI KANUBHAI CHIMANBHAI (BORROWER) MRS. SOLANKI HANSABEN (CO-BORROWER)	Rs. 16,97,436/- as on 31-Mar-25	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED AT DUPLEX-9-A PARVATI DUPLEX S NO 12, FP NO 99, TPS NO 1, B/S BAPUNAGAR, OPP EKTA PARK, B/H MOTIMAHAL HOTEL, BADIYADEV TEMPLE RD, JUNA BAZAAR VADODARA - 394155. ADMEASURING SUPER BUILT UP AREA 68.00 SQ MTRS	Physical	Rs. 15,70,000/-	Rs. 1,57,000/-	21-Aug-2026 11:00 AM TO 12:30 PM
8	MR YADAV RAM NARESH SINGH (BORROWER)	Rs. 8,42,482/- as on 31-Jul-25	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED AT FLAT-A-502,FLOOR-5,RUDRAKSH RESIDENCY, S NO 643, R.S.: 643, PLOT: 46/A, 47/A, 48/A, 49/A, 50/A, B/H. ESSAR PETROL PUMP, NR. RLY CROSSING,NR. PIRAMAL GLASS, SURAT - 394120. ADMEASURING SUPER BUILT UP AREA 82.00 SQ MTRS	Physical	Rs. 7,10,000/-	Rs. 71,000/-	21-Aug-2026 11:00 AM TO 12:30 PM
9	MR. KUMARI KIRAN (BORROWER) MR. KUMARI BABITA (CO-BORROWER)	Rs. 10,53,281/- as on 30-Jun-25	ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SITUATED AT DUPLEX-FLAT-02/SECOND-FLOOR, SWAR RESIDENCY & SHOPPING HUB, S NO 412/B, OPP GOVALI BUS STAND, NEAR RAJESHWAR PAPER MILL, MULAD JHAGADIA ROAD, GOVALI, JHAGADIA, BHARUCH - 393110. ADMEASURING SUPER BUILT UP AREA 53.01 SQ MTRS	Physical	Rs. 9,65,000/-	Rs. 96,500/-	21-Aug-2026 11:00 AM TO 12:30 PM

* together with further interest as applicable, incidental expenses, costs, charges etc. incurred up to the date of payment and/or realisation thereof.

The Authorized Officer shall not be responsible for any error, misstatement or omission on the said particulars. The bidders are therefore requested in their own interest, to satisfy themselves with regard to the above and all other relevant details/material facts and information pertaining to the above mentioned immovable properties/secured assets before submitting bids. Statutory dues like property taxes/cess and transfer charges, arrears of electricity dues, arrears of water charges, sundry creditors, vendors, suppliers and other charges known and unknown, shall be ascertained by the bidder beforehand and the payment of the same be the responsibility of the buyer of Property/Secured Asset. Wherever applicable, it is the responsibility of buyer of Secured Assets to deduct tax at source (TDS) @ 1% of the total self consideration on behalf of the resident owner (seller) on the transfer of immovable property having consideration equal to Rs. 50 Lacs and above and deposit the same with appropriate authority u/s 194 I/A of Income Tax Act.

Disclosure of Encumbrances

The best of the knowledge and information of the Authorised Officer of HDFC Bank Limited, there are no encumbrances in respect of the above immovable properties/secured assets.

Most Important Terms and Conditions

- BID INCREMENT AMOUNT FOR THE PROPRIETIES/SECURED ASSETS MENTIONED AT SR. NO 1 WOULD BE RS. 35,000/-, RS. 15,000/- FOR SR. NO. 2, 5, 8 & 9, RS. 25,000/- FOR SR. NO. 3, 4, 6 & 7.
- SECURED ASSETS ARE AVAILABLE FOR INSPECTION FROM 13-JUL-26 8:00 AM TO 10:00 AM AT 404, 405.
- E-Auction Bid Document can be obtained on-line from the website <https://eauctions.saml.in> or can be obtained at HDFC House, Trident Complex, Race course circle Vadodra -390009
- For any assistance related to inspection of the property, or for obtaining the E-Auction Bid Document and for any other queries, please get in touch with our authorized Service Provider M/s. Shree Ram Automail Pvt. Ltd, through its concern person Mr Shishir Zala through their centralized Mobile No. 8238038189 or Mr. Rahul Sadanand Yatturkar, Mob.No. 9601795347 or HDFC bank Limited through Hardik Pandya Mobile no. 7228971677
- THE LAST DATE OF SUBMISSION OF BIDS IN PRESCRIBED E-AUCTION BID DOCUMENTS WITH ALL NECESSARY DOCUMENTS AND EMD IN STIPULATED MANNER IS 20-Aug-2026.

Detailed Terms And Conditions.

For detailed terms and conditions of the sale, please refer to the link provided in [HDFC Bank Limited \(HDFC\) Secured Creditor's website i.e. www.hdfc.com](http://HDFC Bank Limited)

Date - 04.08.2026

Place - Gujarat

For HDFC Bank Ltd.

Sd/-

Authorised Officer,



Bank of India
Relationship beyond banking

Bhuj Branch
Gandhinagar Zone

**15 DAYS NOTICE FOR
PUBLIC AUCTION OF
PLANT & MACHINERY**

It is hereby brought to the notice of the following loan borrower, their legal heirs and general public that in spite of repeated reminders/ notices by the Bank, the mentioned borrower has not repaying their dues to the Bank.

Notice is hereby published that if they fail to deposit all their dues in their respective mentioned loan account (including up-to-date interest and all costs charges/expenses) by **24.08.2026**, then from **11:00 a.m to 5:00 p.m. of 25.08.2026**, their hypothecated Plant & Machinery **"AS IS WHERE IS, WHAT IS THERE IS AND WITHOUT ANY RECOURSE BASIS"** will be auctioned online through <https://baanknet.com> for public. For this, Bank shall not be responsible for any inconvenience or damage caused to the concerned borrower and no allegations or representations will be entertained from the borrower in this regard.

Persons interested to take part in the bidding should deposit at the branch in the below mentioned bank account on or before **25.08.2026** towards earnest money. Persons having taken part in the final bidding and having made the highest bid, his bid will be accepted and he must be able to deposit full amount to the Bank within 7 days, failing which his earnest money deposited with the bank will be forfeited. Bank reserves the right to cancel the auction without assigning any reasons in case, the bidding price so arrived at, is observed to be low or inadequate. Further needed, Bank reserves the right to change the date, time or place of the above scheduled auction or cancel the same without assigning any reasons thereon.

Name of Borrower & Address & Outstanding	Description of Plant and Machinery	Qty	Inspection Date	Reserve Price & EMD	Bid Incremental Amount	E-Auction Date & Time
M/s. Jinam Agro Industries (Borrower & Proprietor Sanskrut Vikrambhai Mata) and Mr. Vikram Jiva Kara mata (Guarantor & Mortgagor) Unit at: R.S. No. 246/P2, Village Chubdak, Taluka Bhuj District Kutch Outstanding as per notice Rs. 90.35,767.50	Openers	3	Date 21.08.2026 Time 11:00 am to 5:00 pm	Reserve Price Rs. 40,25,000/-	Rs. 10,000.00	Date 25.08.2026 Time 11 am to 5 pm
	De-Stoner with Accessories	1				
	Grader Chaina	1				
	Round Gravity Chaina	1				
	Chaina Grading (Small)	1				
	Cardamom Chaina	1		EMD Rs. 4,02,500/-		
	Gravity Separator	1				
	De-Stoner with Accessories	1				
	Elevator	4				
	Conveyor	3				
	Storage Tank 1x10 KL Cap. & 2.1 KL Cap.	3				
	Electric Motors - 20 HP, 5 HP, 2 HP, 1.5 HP & 1 HP	1 Lot				
	Electric Starters	18				

Bank Account Details for Remaining bid amount to be deposited via NEFT / Other mode:
Bank of India, Bhuj Branch, A/c. No. 3809090200000033, IFSC Code: BKID0003800

The Auction Sale bidding and EMD Deposit will be online through the website and for detailed terms & condition of the auction please refer to the link provided in <https://baanknet.com> & <https://www.bankofindia.bank.in/> / Bank of India, Secured Creditor website. For more details about auction please contact **Bank of India, Bhuj Branch, Mobile: 9304191735**.

Date: 04.08.2026, Place: Bhuj
Authorised Officer, Bank of India

